

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3065**  
**TO BE ANSWERED ON 22.03.2018**

**Families displaced due to heavy industries**

3065. SHRI TAPAN KUMAR SEN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of public and private sector heavy industries set up in various States/UTs during the last three years and the current year;
- (b) the number of families displaced due to setting up of such industries during the said period; and
- (c) the number of families out of them rehabilitated in such States/UTs, so far, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND  
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) to (c): Industry is a State subject and therefore, the Department of Heavy Industry (DHI) does not maintain any centralized data regarding setting up of public and private sector industries in the country and the number of families displaced / rehabilitated due to this. The role of DHI is confined to the administration of only those Central Public Sector Enterprises (CPSEs) which are under its administrative control. Since the subject relating to setting up of industries" has been deregulated, many States have evolved incentives and schemes for the development and growth of industries and these States encourage setting up of industries as per their priorities and investment climate. Therefore, details of such nature are expected to be available only with them.

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